

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 10.12.2021 (FRIDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App (AT)(CH)(Ins) No. 283/2021 (IA No. 607/2021)	V. Chandran V Hindustan Newsprint Ltd & 2Ors	Sandeep Gopalakrishnan	
2.	Comp. App (AT)(CH)(Ins) No. 284/2021	NCC Infrastructure Holdings Ltd (NCCIHL) V TAQA India Power Ventures Ltd	Hema Srinivasan N. Umayaparvathi	

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
3.	Comp. App (AT)(CH)(Ins) No.40/2021	Mathew CK & 27 Others Vs Shri Kumar Rajan & 2 others	Pranava Charan MG Sunil N	P. V Dinesh Vidyalakshmi Vipin R1-R3
4.	Comp App (AT)(CH)(Ins) No. 60/2021	Chennai Chengulpet Tannery and Footwear General Workers Union & 4 others V Kavitha Surana & 4 others (Liquidator Forward Shoes India P Ltd) <b>With</b>	Ms Deepika Murali Karthik Sundaram Aswini S	Satyanarayanan R1 Abinav Parthasarathy R2- R5
5.	Comp.App (AT)(CH)(Ins) No. 104/2021	Ganesh Cartons India P Ltd & 3 others Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited <b>With</b>	Abhinav Parthasarathy	S. Sathyanarayanan
6.	Comp.App (AT)(CH)(Ins) No. 109/2021	Muhamad Yavar Dhala Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited & anr	Preethi Mohan	S. Sathyanarayanan R1 Rajagopal -R2
7.	Comp App (AT)(CH)(Ins) No. 140/2021	M/s B S Limited in liquidation represented by Yadavilli Sai Karunakar V M/s. IFCI Ltd & 11 others <b>With</b>	Anil Kumar Yadavilli Sai Karunakar	T. K. Bhaskar -R10-12 B. Dhanaraj R2
8.	Comp App (AT)(CH)(Ins) No. 141/2021	M/s B S Limited in liquidation represented by Yadavilli Sai Karunakar V Rajesh Agarwal & 12 others	Anil Kumar Yadavilli Sai Karunakar	T. K. Bhaskar – R1-R2 Ashish Rana – R4- R12
9.	TA No. 73/2021 (Comp App (AT) (Ins) No. 146/2020)	Ammanna Bio Pharma Ltd & ors V B. R. Jayaram & anr	Mirthun Shashank Asshly Cherin A2	Y. Suryanarayana R1 Amit Acharya Sanjib Kumar Abhijit Atur -R2
10.	Comp App (AT) (CH) (Ins) No. 215/2021 & IA No. 498/2021	Amlika Mercantile Pvt Ltd. V Key Trade AG & 2 Ors.  Rama Subramanian for Applicant V Anirudh Krishnan for Respondent	Anirudh Krishnan Adarsh Subramaniam	Bharadwaj -R1 Mummaneni Vazra Laxmi- R3 Shivakumar & Suresh-R4

## **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
11.	Comp App (AT)(CH)(Ins) No. 51/2021	Guruprasad V Hishobkar V Shree Aashraya Souhard Credit Society Limited & Another	S. Manjula Devi	Vivekanand – R1 Chandra Mouli Prabhakar R. Prithviraj Pandian- R2 Haribabu Thotu IRP

<b>12.</b>	Comp. App. (AT)(CH)(Ins) No. 197/2021 & IA No. 399/2021, 400/2021 & 488/2021	Artur Vlatimirovich Nikitin & anr V Pegasus Asset Recovery P Ltd	Adeesh Anto Ajesh Kumar S. Sakthivel	Dinkar Singh (Vakalat Not Filed)
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**After rising of 03.30 PM Bench of Court II**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)**

**Part Heard**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	TA No. 87/2021 (Comp App (AT) No 129/2019	M.N. Pratap Reddy & Anr V Lakshmi Narasimha Mining Co. (P) Ltd & Ors. <b>With</b>	D.Abhinav Rao G V Rao	K. Udhayakumar-R2 Jayant Mehta-R3&R4
<b>2.</b>	TA No. 88/2021 (Comp App (AT) No 148/2019	M. Nandana Reddy V Sri Lakshmi Narasimha Mining Co. Pvt Ltd & Ors.	Vivekananda	Udhyakumar-R2 Jayant Mehta-R3&R4 Abhinav Rao-R6&R7

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**For Assistance,**

- 1.Dy.Registrar - PH No. : 044-2888 0500  
CELL : 99402 25692**
- 2.Court Officer - PH No. : 044-2888 0450  
CELL : 94458 92169**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**